

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
12-07-2024 AT 10:30 AM**

**CP (IB) No. 63/95/HDB/2024  
AND  
IA (IBC) 1220/2024 in CP (IB) No. 63/95/HDB/2024  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

Union Bank of India

**...Petitioner**

**AND**

Mrs. Swetha Reddy, Personal Guarantor and  
M/s. Smaat India Private Limited

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1220/2024**

No representation for the Creditor. Learned Resolution Professional Mr.B.Naga Bhushan present. Proof of Service of notice to Personal Guarantor filed, as per the same Personal Guarantor is delivered. PG called absent, treated PG has not objections. For hearing, call on 05.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**